DIVISIONAL BENCH

NATIONAL COMPANY LAW TRIBUNAL **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/164/2016

NAME OF THE PETITIONER(S)

: Joseph Selvakumar

NAME OF THE RESPONDENT(S)

: M/s Chandra Royal Inn Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M/s Granesh & Granesh Coursel for R3

Cornel Jur R1 & R2

Coursel for Politioner

ORDER

Shri P.Stephen Raj, counsel for petitioner Present. Shri R.Rajesh, Proxy for counsel for R1 & R2 present. Counsel for R3 also present. Proxy counsel for the petitioner prays some more time as the senior counsel is unwell. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)